

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 16.4.2015

CP No.291/00036/2014(OA No.640/2012)

Mr. C.B.Sharma, Counsel for the applicant.

Mr. Mukesh Agarwal, Counsel for the respondents.

Counsels for the both the side submit that the directions issued by this Tribunal have been complied with. In the light of the above submissions, the contempt petition is closed. Notices issued earlier are discharged.

(R.RAMANUJAM)
ADMINISTRATIVE MEMBER

(JUSTICE HARUNUL-RASHID)
JUDICIAL MEMBER

Adm/